

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 26 OF 2013, APPEAL NO. 49 OF 2013,
APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014,
APPEAL NO.166 OF 2015 & IA NO. 269 OF 2015

Dated: 27th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

Appeal No. 26 of 2013

In the matter of:

State Load Despatch Centre, Karnataka	...	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Mr. Manu Seshardri
Mr. S.Chaowdhry for R-3

A.No. 49 of 2013

State Load Despatch Centre, Karnataka	...	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

A.No. 144 of 2014 & IA No. 244 of 2014

State Load Despatch Centre, Karnataka	...	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Mr. Manu Seshardri
Mr. S.Chaowdhry for R-3

Appeal No.166 of 2015 & IA No. 269 of 2015

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Geet ahuja
Mr. Anantha Narayana M.G. for R-2

Mr. Manu Seshardri
Mr. S.Chowdhry for R-3

ORDER

The learned counsel appearing for the Appellant and learned counsel appearing for the Respondents seek 5 days' time to file written submissions in this batch of appeals.

Submissions made by the learned counsel appearing for the Appellant and the learned counsel for Respondents, as stated supra, are placed on record.

The learned counsel appearing for the Appellant and learned counsel appearing for the Respondents are permitted to file their respective written submission in this batch of appeals on or before 02.04.2019 after duly serving copy on the other side.

List the matter on 03.04.2019 **(Wednesday) at 2.30 p.m (Special Bench)** as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
Pr

(Justice N.K. Patil)
Judicial Member